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Bench No. I

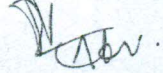
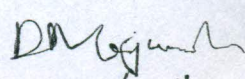
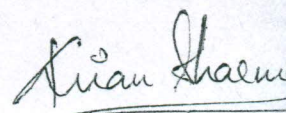
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.73/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M**

Name of the Company		Surendra Kumar Joshi -Versus- Rei Agro Limited	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- |    |                          |                            |  |
|----|--------------------------|----------------------------|--|
| 1. | Amrita Pandey            | Petitioner                 | <br>21.7.17. |
| 1. | Drupth Majumdar,<br>Adv. | Corporate Debtor           | <br>21/7/17 |
| 2. | Kiran Sharma, Pr. CS     | RESOLUTION<br>PROFESSIONAL | <br>21/7/17 |

**ORDER**

Ld. Counsels for the RP, petitioners and the corporate debtor are present.


Ld. Pr. CS appeared on behalf of RP has informed that she wants to submit progress report on 24/07/2017 and request that time may

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be given. Prayer is allowed. RP is directed to be present in Court on 28/07/2017.

List the matter on 28/07/2017 for further order.

  
(Vijai Pratap Singh)  
Member (J)